

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

101

C.P.(IB) No. 39/KB/2018
CA (IB) No. 71/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Phoenix ARC Pvt.Ltd.-Vs- Eastern Spinning Mills & Industries Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Aditya Kanadia, Adv

2) Mr. Arun Banerjee, Adv

3) Mr. Subhajit Ghosh, Adv

1) Mr. Pratik Ghosh, Adv

Corporate debtor

S. Ghosh
7/8/18

Financial creditor.

Pratik Gh.
7/8/18

ORDER

Ld. counsel for Financial Creditor and Corporate Debtor is present.

Ld. Counsel appearing on side of the Financial Creditor and Corporate Debtor submit that talk of settlement is going on. Part of consideration has been paid.

As requested either to report settlement or for further proceeding adjourned to 03/10/2018.

Sd

(Jinan K.R.)
Member (J)